

(b) when applications for appointment of a Secretary were invited;

(c) how many times interviews were held for selection of the Secretary;

(d) whether there is any case where invitations for interview of candidates for secretaryship were issued and cancelled subsequently;

(e) if so, the reasons for the cancellation; and

(f) what are the reasons for the delay for appointing the Secretary?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The post of Secretary, Coir Board has been filled on an officiating basis, and is not lying vacant.

(b) In April, 1967.

(c) Thrice.

(d) and (e). Yes, Sir, as the third interview had to be postponed to enable a Central Government representative to be present.

(f) The reasons were largely procedural.

INDUSTRIES OWNED BY BIRLAS AND TATAS IN GUJARAT

1638. SHRI NARENDRA SINGH MAHIDA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number and kind of industries the Birlas and Tatas own in Gujarat;

(b) the total investment of the Birlas and the Tatas in Gujarat; and

(c) the number and kind of new industries for which the Birla and Tata firms have applied for licences, the number of licences issued and the number of such applications still under consideration?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). The information is being collected and will be laid on the Table of the House.

NEW INDUSTRIES IN GUJARAT

1639. SHRI NARENDRA SINGH MAHIDA:

SHRI D. R. PARMAR :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the amount earmarked by Government in the Fourth Five Year Plan for starting new industries in Gujarat;

(b) the names of those industries; and

(c) the places where they are proposed to be located?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) As the Fourth Five Year Plan is yet to be finalised, no definite information can be furnished at this stage. However, the amount tentatively earmarked in the Draft Outline of the Fourth Plan for starting new industries in Gujarat is:

State Sector	Rs. 1470 lakhs
Central Sector	Rs. 6260 lakhs

(b) and (c). A statement is laid on the Table of the House. [*Placed in Library.* See No. LT1718/67].

INDUSTRIAL ESTATES IN GUJARAT

1640. SHRI NARENDRA SINGH MAHIDA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the District-wise number of Industrial Estates set up in Gujarat from 1962 to April, 1967; and

(b) the amount of assistance provided by the Centre to Gujarat for the purpose during this period?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The District-wise number of industrial estates set up in Gujarat from 1962 to April, 1967 is as follows:—

Name of the District	Number of Industrial Estate
1. Kaira	1
2. Bulsar	1
3. Surendranagar	1
4. Ahmedabad ..	1
5. Amreli	1
6. Mehsana	1
7. Kutch	1
8. Panchmahal ..	1
9. Jamnagar ..	2